

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 2 of 2014**

**Dated : 5<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Viyat Power Pvt. Ltd.**

**....Appellant(s)**

**Versus**

**Kerala State Electricity Reg. Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. M.T. George  
Ms. Kavitha for R.2

**ORDER**

It is submitted by Mr. M.T. George that Vakalatnama is being filed today on behalf of Respondent no.2 and he seeks some time to file the reply. Accordingly, he is directed to file the same on or before 24.03.2014 after serving copy on the other side.

Post the matter on **09.04.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*Ts/ak*